

ITEM NO.1

COURT NO.5

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1944/2011

BANSHI

Appellant(s)

VERSUS

THE STATE OF MADHYA PRADESH

Respondent(s)

([PART-HEARD BY HON'BLE SANJAY KISHAN KAUL AND HON'BLE M.M. SUNDRESH, JJ.] [FOR DIRECTIONS])

Date : 19-07-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Appellant(s) Mr. Puneet Jain, Adv.
Ms. Christi Jain, Adv.
Mr. Maan Arora, Adv.
Ms. Pratibha Jain, AOR

For Respondent(s) Mr. Veer Vikrant Singh, DAG
Mr. Gopal Jha, AOR

UPON hearing the counsel the Court made the following
O R D E R

A request for adjournment for two weeks has been
made for filing affidavit.

List for directions on 02.08.2022.

[ASHA SUNDRIYAL]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)